

CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI

OA No.210/275/2018

Dated this Thursday the 10th day of October, 2019

Coram: Dr. Bhagwan Sahai, Member (A).  
R.N. Singh, Member (J).

Amjad Mubarak Shaikh  
Age: 36 years,  
Postal Assistant,  
Pandharpur Head Post,  
Office, Pandharpur-413 304.  
(R/at: Arzoo Manzil, Swaroop  
Nagar Post, Yeshwantnagar,  
Tal. Malshires, Dist. Solapur,  
Pin-413 118.)

...Applicant.

(By Advocate Ms. Sujata Krishnan).

**Versus**

1. The Union of India, through  
The Secretary, Ministry of  
Communication, Department  
of Post, Dak Bhawan, Sansad  
Marg, New Delhi-110 001.
2. The Post Master General,  
Pune Region, Pune-01.
3. The Superintendent of  
Post Offices, Pandharpur  
Division, Pandharpur-413 304.

... Respondents.

(By Advocate Shri V. S Masurkar).

O R D E R (O R A L)  
Per : R. N. Singh, Member (J)

**Present.**

1. Ms. Sujata Krishnan, learned counsel for the applicant.
2. Shri V. S. Masurkar, learned counsel for the respondents.

3. At the outset, the learned counsel for the applicant submits that during the pendency of the said OA the applicant's suspension has been revoked and the applicant has already joined the duties under the respondents.

4. The learned counsel for the respondents submits that the disciplinary proceedings against the applicant in which the applicant has participated are at advanced stage and on their completion, the period of suspension shall be regularised by the Competent Authority in accordance with the relevant rules and law on the subject.

5. In view of the aforesaid, the learned counsel for the applicant does not press this OA.

6. Accordingly, the OA stands dismissed.

7. In the facts and circumstances, no order as to costs.

(R. N. Singh)  
Member (J)

(Dr. Bhagwan Sahai)  
Member (A)

v.

SD  
11/10/19